

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO. 998
TO BE ANSWERED ON 28TH JULY, 2026

TECHNOLOGY-DRIVEN PROCUREMENT EFFICIENCY AND ONLINE STOCK
VERIFICATION

998 SHRI AMAR PAL MAURYA:
SHRI MAYANKKUMAR NAYAK:
SMT. REKHA SHARMA:
SHRI RAJIB BHATTACHARJEE:
SHRI MITHLESH KUMAR:
SHRI BRIJ LAL:
SHRI MANAN KUMAR MISHRA:
SHRI KESRIDEVSINH JHALA:
SHRI SUBHASH BARALA:
SHRI CHUNNILAL GARASIYA:

Will the Minister of *Consumer Affairs, Food and Public Distribution* be pleased to state:

- (a) the progress made in integrating end-to-end digital technology solutions on the central procurement dashboard to ensure leakage-free procurement of Wheat and Paddy;
- (b) whether an automated online mechanism has been implemented in the States for physical verification of unmilled Paddy stocks held by Rice millers;
- (c) whether the real-time dashboard tracking has reduced accounting irregularities and increased transparency in the verification process; and
- (d) if so, the details thereof?

ANSWER
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): The procurement of foodgrains is mandatorily carried out through State Foodgrain Procurement portals (SFPP) of the respective State Governments since Kharif Marketing Season (KMS) 2021-22 onwards. SFPPs are integrated with Central Foodgrains Procurement portal (CFPP) through Application Programming Interfaces (APIs). This has led to creation of a repository of information related to Farmer-wise commodity procurement, payment of Minimum Support Price (MSP), Custom Milled Rice (CMR) delivered into Central pool, monthly availability of paddy with mills, mill-wise; monthly CMR delivered, mill-wise etc.

(b): In accordance with the Standard Operating Procedure for physical verification of unmilled paddy, an online module has been developed for physical verification of unmilled paddy while seeking extension to the period for milling of paddy. A dedicated mobile application has also been developed for entry of data/observations by the field inspection teams of State Government agencies and FCI. The online mechanism has been implemented in the states seeking milling/CMR delivery period extension.

(c) & (d): Department of Food & Public Distribution has prescribed a set of Minimum Threshold parameters (MTPs) for implementation by all the procuring States. MTPs include Online farmers registration, mapping of farmers registration data with land records, digitized mandi/procurement centre operations and transfer of MSP in Direct Benefit Transfer (DBT) mode. Besides the additional MTPs of Biometric authentication of farmers, linking of electricity consumption data of mills with quantity milled, tracking of the movement of vehicles engaged for transporting foodgrains through Vahan Sarathi portal etc. have increased transparency in the procurement operations of foodgrains. Data for the online module developed for physical verification of unmilled paddy (mentioned above) is fetched from CFPP thus improving correctness of data reported by the states.
